

Vacancies of OBC category in atomic reactors

403. SHRI PARVEZ HASHMI: Will the PRIME MINISTER be pleased to state:

(a) the details of the post earmarked for OBC category in all atomic power plants across the country;

(b) the details of the post earmarked for OBC category which are lying vacant; and

(c) the reason for non-filling up of the posts and period for which these posts are lying vacant?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) The group-wise details of posts earmarked and those lying vacant for OBC category as on June 30, 2016, are given below:

Group	No. of posts earmarked	No. of posts lying vacant
A	107	71
B	64	4
C	97	18
TOTAL	268	93

(c) The details of the non-filled up posts along with the reasons thereof as on June 30, 2016, are given below:

Group	No. of posts lying vacant	Lying vacant since (Year)	Reason(s)
A	71	2016	Non-availability of suitable candidates
B	4	2013	
C	14	2013	
	3	2015	
	1	2016	

However, recruitment action for filling-up of these vacancies has been initiated.

**Social impact assessment study for Nuclear Power
Projects in Andhra Pradesh**

404. DR. K. V. P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether survey of land for Nuclear Power Plant at Kovvada, Srikakulam District of Andhra Pradesh is completed, if so, the details of Government land and private land proposed to be acquired for the project; and

(b) whether Social Impact Assessment Study of the proposed plant is taken up, if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir. The land proposed to be acquired for the project comprises 599.20 acres of Private land, 791.37 acres of Government land and 683.94 acres of Assigned land totaling to 2074.51 acres.

(b) Social Impact Assessment (SIA) study has been taken up and notification for the same has been issued by the State Government. The Commissioner, Rehabilitation and Resettlement (R&R), Government of Andhra Pradesh has identified Environment Protection Training and Research Institute (EPTRI), Hyderabad as the SIA team.

Effect of non-inclusion in NSG on energy production

405. DR. KANWAR DEEP SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that non-inclusion of India in NSG would impact its effort to produce atomic energy for peaceful purposes, if so, the details thereof and if not, the reasons therefor; and

(b) what would be further advantages of our joining NSG other than strategic?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) and (b) India is currently engaged in nuclear trade with international partners based on a waiver from Nuclear Suppliers Group (NSG) in 2008. The waiver is in the form of a concession without according India the status of a full member of NSG and therefore has an element of unpredictability and attendant risks in the long-run for India's long-term nuclear power programme. Full membership of the NSG would enable India to have enhanced and predictable global access to nuclear technology, fuel, materials and components required for our expanding civil nuclear programme. It would advance energy security, contribute to India's growth strategy based on clean energy to combat climate change, and strengthen global nuclear non-proliferation.

Sports schools in North-Eastern States

406. SHRI D. P. TRIPATHI: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether the Ministry has any plans to open sports schools in the North Eastern States; and

(b) whether there has been a proposal to do so, and if so, the details thereof?